



## \$~C-17 to C-21

## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CCP(CO.) 2/2022

GREENFIELD RESIDENTS WELFARE SOCIETY (GRSW)

..... Petitioner

Through: Mr. Arun Srivastava, Adv. with

AR of the petitioner

versus

SUNNY KHANDELWAL ADVOCATE & ANR.

..... Respondents

Through: Mr. Anshuman Mehrotra and

Mr. Sunny Khandelwal, Advs.

for R-1

C-18

CO.A(SB) 36/2011 & CO.APPL. 3087/2016, CO.APPL. 4209/2016, CO.APPL. 56/2017, CO.APPL. 92/2017, CO.APPL. CO.APPL. 267/2017, 357/2017, CO.APPL. 850/2017, CO.APPL. 1486/2017, CO.APPL. 1618/2017, CO.APPL. 84/2018, CO.APPL. 540/2018, CO.APPL. CO.APPL. 360/2022. CO.APPL. 361/2022. 1190/2018. CO.APPL. 678/2022 and CO.APPL. 362/2022

## GREENFIELD RESIDENTS WELFARE ASSOCIATION

..... Appellant

Through: Mr. Arun Srivastava, Adv.

versus

UNION OF INDIA & ORS ..... Respondents

Through: N

Mr. Rakesh Kumar, CGSC with Mr. Sunil, Adv. for UOI/R-1 Mr. Anshuman Mehrotra and Mr. Sunny Khandelwal, Advs. FOR Intervenor RWA/Awasiye Sudhar Mandal

Mr. Rohit Gandhi, Mr. Hargun Singh Kalra and Mr. Surrender Sheoran, Advs. for applicant

CA No. 678/2022

Mr. D.S. Chauhan and Ms.

Ruchi Singh, Advs.

Mr. Shekhar Raj Sharma, Dy.





AG Haryana and Ms. Akshaya Jebakumar, Adv. for MCF and DTCP

C-19

+ CO.A(SB) 37/2011 & CO.APPL. 329/2013, CO.APPL. 847/2013, CO.APPL. 2200/2013, CO.APPL. 1234/2014, CO.APPL. 1484/2017, CO.APPL. 672/2018

GREENFIELD PLOTHOLDERS CUM- RESIDENTS ASSOC. (PH) ..... Appellant

Through: Mr. Pradeep Aggarwal, Mr.

Arjun Aggarwal and Mr.

Bhaskar Aditya, Advs.

versus

URBAN IMPROVEMENT COMPANY (P) LTD & ORS.

.... Respondents

Through: Mr. Rakesh Kumar, CGSC with

Mr. Sunil, Adv. for UOI

Mr. Arun Srivastava, Adv. for

R-4

Mr. D.S. Chauhan and Ms.

Ruchi Singh, Advs.

C-20

+ CO.A(SB) 45/2011

SANJAY MITTAL & ORS (PH) ..... Appellants

Through: Mr. Kunal Sabharwal, Mr.

Raghav Mittal, Advs.

versus

URBAN IMPROVEMENT CO PVT LTD & ORS

..... Respondents

Through: Mr. Rakesh Kumar, CGSC with

Mr. Sunil, Adv. for UOI

Mr. Arun Srivastava, Adv. for

R-4

Mr. D.S. Chauhan and Ms.

Ruchi Singh, Advs.





C-21

79/2011 & CO.APPL. 1716/2013, CO.APPL. CO.A(SB) CO.APPL. 1487/2017, CO.APPL. 1137/2018, 2765/2014, CO.APPL. 1473/2018, CO.APPL. 1474/2018, CO.APPL. 102/2019, CO.APPL. 592/2019, CO.APPL. 601/2019. CO.APPL. 1024/2019, CO.APPL. 109/2020, CO.APPL. 574/2020, CO.APPL. 691/2020, CO.APPL. 69/2021, CO.APPL. 70/2021, CO.APPL. 142/2021, CO.APPL. 935/2023, CO.APPL. 157/2024

## LATE MRS. MOHINI M ASSOMULL AND ORS (PH)

..... Appellants

Through: Mr. Saurabh Kirpal, Sr. Adv.

with Mr. Dushyant Manocha, Ms. Anannya Ghosh, Ms. Chitra Vats, Mr. Brian Henry Moses and Ms. Mrinalini

Mishra, Advs.

versus

UNION OF INDIA AND ORS ..... Respondents

Through: Mr. Rakesh Kumar, CGSC with

Mr. Sunil. Adv. for UOI/R-1

Mr. Pradeep Aggarwal, Mr. Arjun Aggarwal and Mr. Bhaskar Aditya, Advs. for R-6

Mr. Arun Srivastava, Adv. for

R-7

Mr. D.S. Chauhan and Ms.

Ruchi Singh, Advs.

**CORAM:** 

HON'BLE MR. JUSTICE DHARMESH SHARMA

ORDER 08.02.2024

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1. Detailed submissions have been addressed by learned counsels for the appellant/shareholders in respect of the detailed affidavit with Annexures dated 03.012.2024 pursuant to the orders of this Court dated 19.12.2023.





- 2. Detailed submissions have been addressed by learned counsel for respondents No. 6 and 7, who are the Residential Welfare Association (RWA) on the said subject.
- 3. Learned Standing Counsel appearing for the Central Government has also made his submissions
- 4. As requested, learned counsels for the parties shall be at liberty to file their written submissions within seven days from today.
- 5. Learned counsel for the Municipal Corporation of Faridabad (MCF) is also present through video conferencing and he submits that MCF is considering a better proposal than what has already been given. If that is so, then they would be at liberty to file fresh proposals on the record within seven days from today, apart from written submissions, if so preferred.
- 6. Arguments have also been submitted on behalf of the applicants/individual investors/allottees, who have invested in the residential as well as the plots in the projects, that were being undertaken by the company Urban Improvement Company Pvt. Ltd. (UICPL).
- 7. Orders reserved.

DHARMESH SHARMA, J

**FEBRUARY 8, 2024** 

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